

projects and the areas likely to be brought under irrigation by these projects; and

(c) the expenditure likely to be incurred on these projects, project-wise?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) to (c). While on Sukli Irrigation Project estimated to cost Rs. 11.40 crores and envisaging irrigation benefits in 3.21 th. ha., the State Government is to obtain forest clearance, on Bandi Sendra Project estimated to cost Rs. 7.13 crores and envisaging irrigation benefits in 1.8 th. h.a, State Government is to comply with the observations of the Central Appraising Agencies. Mt. Abu multi-purpose project estimated to cost Rs. 15.45 crores and envisaging irrigation benefits in an area of 1.71 th. ha. has been returned to the State Government due to non-compliance of the observations and for sub-mission of modified report.

463  
**Cooperative Cotton Mills in Madhya Pradesh**

3445. SHRI S.C. VARMA: Will the Minister of TEXTILES be pleased to state:

(a) The number of cooperative cotton mills functioning in Madhya Pradesh;

(b) whether the requirement of handloom and powerloom industry is being fulfilled by these mills; and

(c) whether Government propose to set up a new cotton mills in cooperative sector if so, the number of new mills likely to be set up during the Eighth Five Year Plan?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) There are two spinning mills in cooperative

sector functioning Madhya Pradesh.

(b) It is estimated that annual requirement of 81.5% of the cotton yarn by handlooms and 58.2% of the requirement of powerlooms is being met in Madhya Pradesh.

(c) Government does not set up such mills.

[English]

464  
In Government by provision with  
**Shifting of Government Offices outside Delhi**

3446. SHRI KAILASH MEGHWAL:  
SHRI PYARELAL KHANDELWAL:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government have finalised the proposals to shift certain Central Government Offices from Delhi to reduce congestion;

(b) if so, the tentative list of stations, where it is proposed to shift these offices; and

(c) if not, the reasons therefor?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) to (c). All Ministries/Departments were addressed to furnish the information about shifting of offices outside Delhi. 50 Ministries/Departments have replied so far. Based on the information received from 50 Ministries/Departments as well as specific decisions taken by the Cabinet Committee on Accommodation as available in the Directorate of Estates, the offices given in the Statement below are to be shifted outside Delhi to places indicated against them.